

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-211(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018.**

**NAME OF THE COMPANY: M/S. M Y Agro Pvt. Ltd. V/s. M/s. Amira Pure
Foods Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 8 & 9 of IBC 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

No time left. Renotify this case on 30th August, 2018.


**(Deepa Krishan)
Member(T)**


**(Dr. Deepti Mukesh)
Member(J)**